

Form 1 – HARYANA									
List of cases e-filed during the month of May' 2026									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of May' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of May' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of May' 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	CS	2
2	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	Arbitration	26
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
1	Civil Judge(Jr Divn.)	Palwal	Ms. Sakshi Saini, Civil Judge(Jr. Divn.), Palwal	10	Commercial Suit	1
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Ms. Ranjana Aggarwal, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	15	--	--
2	Sh. Rajneesh Kumar, Additional District & Sessions Judge, Yamuna Nagar	--do--	--	23	--	--
3	Sh. Sudeep Goel, Additional District & Sessions Judge, Yamuna Nagar (Defunct Court)	--do--	--	22	--	--
4	Ms. Diksha Dass Ranga, Civil Judge (Sr. Divn.)	--do--	--	1	--	--
5	Ms. Indu Bala, Addl. Civil Judge (Sr. Divn.)	--do--	--	3	--	--
6	Ms. Asmita Deswal, Addl. Civil Judge, (Sr. Divn.)	--do--	--	23	--	--
7	Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	1	--	--

Form 5- HARYANA List of cases in which Case Management Hearing was held during the month of May' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Sunil Chauhan	Gurugram	CS/124/2024	M/S ALC VS M/S AYUSH	KPS RAGHAV	11.05.2026	25.05.2026
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Sukhpreet Singh, AD&SJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30.05.2020	19.05.2026
2	Sh.Sumit Garg, AD&SJ, Jhajjar	Jhajjar	CS/8/2024	Hetro Private Ltd Through Sh Harsh Sharma Vs M/s AB Polymer through Amit Bansal & ors	Ms. Preeti Sharma	02.07.2024	-
3	Sh.Sumit Garg, AD&SJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30.05.2020	18.05.2026
4	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2024	Sachin Ahlawat Vs Naresh Panwar	Sh. V.S. Rathi	17.12.2024	05.05.2026
5	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2025	M/s ADS Spirits Pvt Ltd through Yashveer Singh Kadian Assistant General Manager Vs M/s Rahul Arora L-1 Ambala (2022-2023) through its prop Rahul son of Rajkumar	Ms. Somvati Kadian(P),	05-08-2025	13.05.2026
6	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/2/2025	Teamasia Tecnical Textiles Pvt Ltd through its Director Mr Dev Raj Anand Vs Sandeep Goyal Prop M/s Jai Shree Laxmi Ploymers	Baasir Aziz(P),	06-08-2025	30.05.2026
7	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30.05.2020	29.05.2026
8	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2023	M/s Gautam highway Solution Vs M/s Sadbhav Infrastructure Project	Sh.Rajnish Sharma	21.08.2023	-
9	Ms.Harsimran Kaur Keron, CJ(JD), Bahadurgarh	Jhajjar	Rsuit/117/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	11.10.2023	11.05.2026
10	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	01.02.2024	-
11	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2025	M/S STERIMEDSURGICALS INDIA LIMITEDTHROUGH SHRI RAGHU KAPOOR Vs M/S PARADISE PLASTICS ENTERPRISES LTD	Maresh Kumar Advocate(P),	15-02-2025	13.05.2026
12	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S AALISHAN FOOTWEAR	Maresh Kumar Advocate(P),	18-02-2025	13.05.2026
13	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S SANDHAYA INDUSTRIES	Maresh Kumar Advocate(P),	18-02-2025	13.05.2026
14	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2025	M/S JINDAL METALS AND ALLOYS LTD THROUGH SHRI RAJEEV RANJAN PATHAK Vs NAZMA MASTER	Manoj Kumar Jha(P),	07-03-2025	01.05.2026
15	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/5/2025	M/S SAMARTH REXINES PVT LTD Vs M/S DESIRE OVERSEAS PVT LTD	Maresh Kumar Advocate(P),	18-03-2025	14.05.2026

16	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/6/2025	M/s Ashank Industries Vs Bld Metal and Alloys Private Limited	Sunil Kaushik(P),	11-07-2025	-
17	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/8/2025	SPINKS INDIA Vs MONATO MICRO FOOTSTEPS PVT LTD	Sunil Kaushik(P),	12-08-2025	20.05.2026
18	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/9/2025	TEAMASIA TECHNICAL TEXTILES PVT LTD Vs J K SHOES	Sunil Kaushik(P),	22-08-2025	13.05.2026
19	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/10/2025	TEAM ASIA TEXTILE Vs KAMBOJ FOOTWEAR	Sunil Kaushik(P),	22-08-2025	13.05.2026
20	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/11/2025	TEAM ASIA TECHNICAL Vs DAKSH FOOTWEAR	Sunil Kaushik(P),	22-08-2025	13.05.2026
21	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/12/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs INSPIRE INFINITY PVT LTD THROUGH ITS DIRECTORS		13-11-2025	-
22	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/13/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs RANGER SHOES THROUGH ITS PROP SUKHENDU SEN GUPTA		13-11-2025	-
23	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/14/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs S S R FOOTWEAR THROUGH ITS PROP SANDEEP GUPTA		14-11-2025	-
24	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/15/2025	KAMAL KUMAR KHERA Vs Smartpaddle Technology Private Limited		21-11-2025	02.05.2026
25	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/16/2025	Kavita Gupta Vs Euroe Press India Pvt Ltd		23-12-2025	12.05.2026
26	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs ESS KAY ENTERPRISES THROUGH ITS PROPRIETOR HARSHIT GUPTA		17-04-2026	-
27	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs CRS PACKAGING COMPANY THROUGH ITS PROPRIETOR LOKESH KUMAR		17-04-2026	-
28	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs SHRI RADHA MADHAV PACKAGING THROUGH ITS PROPRIETOR HARIOM GUPTA		17-04-2026	-
29	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2026	SLS ROTOGRAVURE THROUGH ITS AUTHORIZED PARTNER SAURABH MALIK Vs R S PACKAGING THROUGH ITS PROPRIETOR SARFRAZ AHMED		17-04-2026	-
30	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/5/2026	IDBI BANK LIMITED Vs ABHA RANI		01-05-2026	-
31	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/6/2026	IDBI BANK LIMITED Vs DHARMENDER YADAV		01-05-2026	-
32	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/7/2026	IDBI Bank Limited Vs MUKUL KUMAR		05-05-2026	-
33	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/8/2026	M/S ADS Spirits Pvt. Ltd. Vs Amar Kumar Gupta		14-05-2026	-
34	Sh. Vivek Tomar,ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/9/2026	State Bank of India Delhi Rohtak Road old Bus Stand Bahadurgarh Vs Sonia Boutique		21-05-2026	-
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil

Form 5

		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil

Form 5

1	Sh. Hem Raj Mittal, ADJ, Palwal	Palwal	Commercial Suit-02-2026	M/s Food and Biotech Engineers Pvt. Ltd. Vs. M/s Choudhary Cheese Bazaar Private Ltd. And another	Sh. D. K. Gosain , Advocate for plaintiff	30.04.2026'	30.04.2026' (No date was fixed during this month)
2	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-5-2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Hitesh Kumar Adv. For defendant.	27.04.2022	28.04.2026' (No date was fixed during this month)
3	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff & Sh Ashish Arora, Advocate for defendant no. 1 to 5.	14/09/23	26/05/26
4	Sh.Prateek Jain, ADJ, Palwal	Palwal	Commercial Suit-01-2025	CMR Green Technologies Ltd Vs Aplus Rohstoffrecycling GMBH	Advocate- Gulafsha Gupta for Plaintiff	27.11.2025'	05.05.2026 & 21.05.2026'
5	Ms Anjali Jain, CJSd, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	26.05.2026'
6	Ms Anjali Jain, CJSd, Palwal	Palwal	CS-468-2025	Anil, Proprietor of Manvi Enterprises Vs IWL India Pvt. Ltd.	Sh. Gyanender Sharma, counsel for plaintiff	18.04.2025'	29.05.2026'
7	Ms.Sakshi Saini, CJD, Palwal	Palwal	COMM/4/2026	IDBI Vs M/s Metal Product Company	Sh Deepak Paliwal for plaintiff	15.05.2026'	15.05.2026'
8	Ms. Aakriti Verma, CJD, Palwal	Palwal	Commercial Suit-01-2026	IDBI Bank Vs Narvir & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	No date was fixed during this months
9	Ms. Aakriti Verma, CJD, Palwal	Palwal	Commercial Suit-02-2026	IDBI Bank Vs Shakuntla & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	No date was fixed during this months
10	Ms. Aakriti Verma, CJD, Palwal	Palwal	Commercial Suit-03-2026	IDBI Bank Vs Tejbeer & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	No date was fixed during this months
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of May' 2026													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Amitendra Singh, CJ(JD)	Faridabad	Comm.Suit/ 30/2024	Consumer Touch Vs. M/s Gopal Das	Sh.Parmod Kumar & Sh.Deepak Gupta	17-02-2024	NO	06-05-2026	809	Contested	-	-	Suit for Recovery
2	Sh.Amitendra Singh, CJ(JD)	Faridabad	Comm.Suit./ 117/2023	Dinesh Kumar Vs. M/s Shree SAI	Sh.Rajan Sharma & Sh.Kuldeep Yadav	07-11-2023	NO	05-05-2026	910	Contested	-	-	Suit for Recovery
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Sunil Chauhan	GURUGRAM	ARB/147/2022	VICHITRA VS PUBLIC HEALTH	MS ABHILASHA YADAV	30.09.2022		29.05.2026	3 YEARS 08 MONTHS	DISMISSED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Yachana, CJ(SD), Panipat	Panipat	Commercial Suit/13/2025	M/s Adarsh Vs M/s Lakshay	Sh. Babu Ram, Counsel for Plaintiff Sh. Subhash Shelat, Counsel for Defendant	27.10.2021	—	30.05.2026	1676	Contested	—	—	—
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CS/55/2020	Beant Singh Vs M/s Tirupati Seeds	Sh. Ashish Singla, Advocate	27.08.2020	No	27.05.26	2099	Contested / Dismissed	27.05.26	1	Recovery
2	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CA/77/2023	Nitin Mehta Vs Balwinder Singh	Sh. Ashish Singla, Advocate	15.03.2023	No	15.05.26	1157	Contested / Dismissed	15.05.26	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil